



CCP No. 192/02 In O.A. No.1067/97

30.01.03

Hon'Mr. Justice R.R.K. Trivedi, V.C. Hon'Maj Gen K.K. Srivastava, A.M.

Shri H.S. Srivastava, counsel for the applicant and Km. S. Srivastava, counsel for the respondents.

This application has been filed under section 17 of Administrative Tribunals Act 1985, the applicant has sought to punish respondents for wilful dis-obedience of the order dated 17.04.2002 passed in 0.A no.1067/97. Learned counsel for the respondents has filed CA, in para 4 -B wherein the order of this Tribunal has been complied with. Shri H.S. Srivastava, counsel for the applicant has accepted notices.

In the circumstances contempt petition is dismissed. Notices are discharged.

Member-A

Vice-Chairman

/Neelam/